NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 954/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Randhawa Construction Co.

V/s

Petron Civil Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

1 Kunal Chhedda 2 Khushboo Agarwed & Petitiones 3 Ohixif Shetty SIGNATURE

ORDER

TCP No. 954/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None present from the side of Corporate Debtor.

On the request of the Petitioner's Counsel to intimate the date of hearing to the Corporate Debtor's side, list this matter 18.12.2017 with direction to the Petitioner to intimate the next date of hearing to the Corporate Debtor as prescribed under Adjudicating Authority Rules.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)